

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 11<sup>th</sup> February, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>I.A. No. 93/2019 IN Execution Application No. 34/2018 IN</b> O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. Manoj Selvaraj, Adv. for Applicant
<b>AFTER NOTICE</b>			
2.	<b>Execution Application No. 03/2019 IN</b> Original Application No. 194/2016	DiveshBhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	<b>Appeal No. 49/2018</b> (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Parth H. Bhatt, Adv. for R-3 Mr. Sayyed Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
4.	Appeal No. 54/2018 (M.A. No.541/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Adv. for R-11 & 12
<b>FOR HEARING</b>			
5.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant  Mr. Himanshu Tyagi & Mr. Ayush Negi, Adv. for R-1 & 2 Mr. A. K. Prasad, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. Rachit Mittal, Adv. for GDA
6.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Adv. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Pinaki Mishra, Sr. Adv. with Ms. Shyel Trehan, Adv. for R-4 Mr. Darpan Wadhwa, Adv.

7.	<b>Appeal No. 24/2018</b> (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ)	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohan Das. M, Adv. for R-7
8.	Original Application No. 38/2018 (M.A. No. 290/2018 & M.A. No. 1020/2018)	Environment Support Group Vs. Union of India & Ors.	M/s Maitreyi Krishnan & Yogeshwaran. A, Adv. for Applicant  Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Devraj Ahok, Adv. for Karnataka Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Arun K. Sinha, Adv. for R-6
9.	Appeal No. 85/2018 (M.A. No. 956/2018)	Wockhardt Hospitals Limited Vs. Maharashtra Pollution Control Board & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Sneha Janakiraman, Adv. for Applicant  Mr. Mukesh Verma, Adv. for MPCB Mr. Preshit Surshe, Adv. for R-2 & 3 Mr. Shreyas Gacche, Adv. for R-4 Mr. P. K. Mullick, Adv. for R-5
10.	<b>Original Application No. 167/2018</b> (Earlier O.A. No. 99/2017 (CZ) (PH)	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Upadhyay, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
11.	Appeal No. 230/2018 (M.A. No.1413/2018, M.A. No.1414/2018 & I.A. No.06/2019)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for Applicant  Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Shantanu Sagar, Adv. for R-2 Mr. Anuj Sarma, Adv. Mr. Sarthak Maggon, Adv.
12.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Advs. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Ministry of Railways Mr. Shuvodeep Roy, Adv. for Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Mr. Navneet Vibhaw, Adv. for R-7 Ms. Akanksha Kwalra, Adv. for R-8
<b>CASES AT SR. NO. 13 &amp; 14 WILL BE TAKEN-UP ON 01.03.2019 FOR HEARING</b>			
13.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 3 & 11 Mr. Rajendra Kumar, Adv. for R-4 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
14.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1, 2 & 11 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21

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